

F.No. J-11017/11/2015-Judl.

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 30th December, 2015

ORDER

The President is pleased to engage the following advocates as Government Pleader/Panel Counsel and Central Government Standing Counsel as the case may be before Delhi High Court for conducting litigation in respect of Central Government for a period of three years from the date of this order or until further orders, whichever is earlier: -

**GOVERNMENT PLEADER/PANEL COUNSEL
DELHI HIGH COURT**

Sr. No.	Name & Enrl. No	Mobile Number	Address
1.	Arpit Shukla (D/2634-A/12)	9871431988	J-150, Sector 41, NOIDA, UP-201301.
2.	Ajay Goyal (D-1544/2001)	9717701768	D-91, Kamla Nagar, Delhi-110007.
3.	Vivek Gupta (D-990/97R)	9810033139, 9910033139	CU-161, Vishakha Enclave, Pitampura, Delhi-110034.

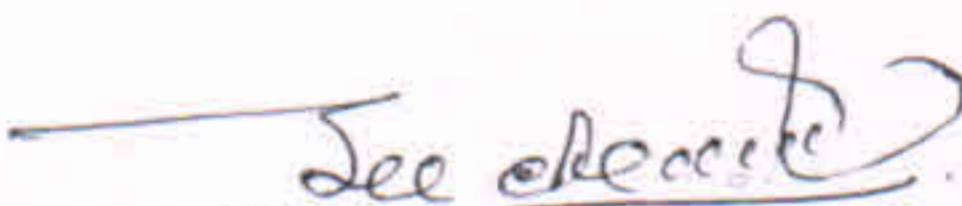
**CENTRAL GOVERNMENT STANDING COUNSEL
DELHI HIGH COURT**

Sr. No.	Name	Mobile Number	Address
1.	Ravi Prakash (D/884/2003)	9810529222	56, New Deluxe Apartments, Sector 9, Rohini, Delhi-110085.

See

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(01)/1999-Judl. dated 24.09.1999 read with O.M. Nos. 26(01)/2011-Judl., dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015. The payment of professional fee and incidental expenses shall be made by the concerned Department.


3. Hindi version of this order will follow.


(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, High Court, New Delhi.
3. The Registrar, CAT, New Delhi.
4. The Incharge Litigation (High Court) Section, High Court, New Delhi.
5. Sh. Sanjay Jain, Ld. ASG, Delhi High Court, New Delhi
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section with regard to retainership fee to CGSC.
11. All Ministries/Departments.


(B. S. Sharma)
Superintendent (Legal)